

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.491/1994

Tuesday this the 29th day of March, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K.B.Senapathy, aged 54,
S/o. Pappi, Labourer(Unskilled),
B.V.Yard, Head Quarters,
Southern Naval Command, Kochi-4.
2. T.R.Madhu, aged 57,
S/o. Raman, Labourer(Unskilled),
B.V.Yard, Head Quarters,
Southern Naval Command, Kochi-4. .. Applicants

By Advocate Mr.K.Anil Kumar

vs.

1. The Flag Officer,
Commanding in-Chief,
Head Quarters, Southern Naval Command,
Kochi-4. .. Respondent

By Advocate Mr.George Joseph, ACGSC

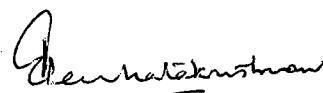
ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

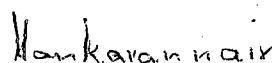
Applicants seek appropriate directions to promote them to the post of "Mukadam"(?). Atleast in the first instance, their eligibility must be considered by the competent authority. We find that Annexures A2 and A3 representations are pending consideration before the respondent. We direct the respondent to pass appropriate orders on the representation within two months from today.

2. Application is disposed of with the aforesaid directions. No costs.

Dated the 29th March, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)

VICE CHAIRMAN